

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

DA No. 482 of 1995

Friday, this the 7th day of April, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. P Rajendran, S/o Padmanabhan,
Diesel Assistant, Southern Railway,
Erode.
Mundakaruvila, Paravoor, Quilon.
2. KA Sadasivan, S/o Ayyappan,
Diesel Assistant, Southern Railway,
Erode.
Komathakkattil House, PO Chengalloor,
Trichur.
3. PK Unnikrishnan, S/o Kunjayyappan,
Diesel Assistant, Southern Railway,
Erode,
Prabhatham, Chevarambalam, Calicut.
4. T Pazhani, S/o Kanjimala,
Diesel Assistant, Southern Railway,
Erode.
Palayanpara House, Nelliampathi,
Palghat.
5. OK Pavikuttan, S/o OA Kumaran,
Diesel Assistant, Southern Railway,
Erode.
Odampilly House, Edavankad, Ernakulam.
6. CJ George, S/o CJ Mathew,
Diesel Assistant, Southern Railway,
Erode.
Thundathil House, Alwaye.
7. B Sivaprasad, S/o Bhaskaran,
Diesel Assistant, Southern Railway,
Erode,
"Ragam", Thenkurissi PO, Palghat.

.. Applicants

By Advocate Mr. MR Rajendran Nair

Vs.

1. The Senior Divisional Personnel Officer,
Southern Railway,
Palakkad.
2. The General Manager,
Southern Railway,
Madras.
3. The Chief Personnel Officer,
Southern Railway,
Madras.

.. Respondents

By Advocate Mrs. Sumathi Dandapani

O R D E R

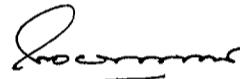
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicants seek a declaration that they are entitled to be deputed for "orientation course in preference to other Diesel Assistants with lesser service". They submit that we had issued certain directions in similar cases (order in OA 983/94). We direct third respondent to consider A3 representation and pass a reasoned order thereon within eight weeks from today.

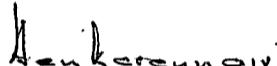
2. With this direction, we dispose of the application.

No costs.

Dated the 7th April, 1995



SP BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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